

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-21-2020

Vivek Kumar Gautam ... Petitioner

Versus

The Police Inspector and Anr. ... Respondents

Shri Rohan Desai, Advocate for the petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the respondent / State.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 21st July, 2020

P.C.:

Shri P. Faldessai, learned Additional Public Prosecutor seeks leave to file the reply with a copy to the Opposite Party during the course of the day. Leave granted.

2. Stands over on 27/07/2020.

NUTAN D. SARDESSAI, J.

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